Awarding of various projects in Andhra Pradesh

- 3821. SHRIMATI GUNDU SUDHARANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is not a fact that Vijayawada-Machillipatnam, Rajahmundry-Gundugulanu, Anandpuram-Visakhapatnam-Anakapalli projects have to be awarded by 2010-11;
 - (b) if so, whether the projects has been awarded;
 - (c) if so, the details thereof; and
 - (d) by when the above projects are going to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Yes sir.

(c) and (d) Details are as under:

Name of Project	Date of Award	Construction period after appointed date
4-laning of Vijayawada-Machillipatnam	11.11.2011	24 months
6-laning of Rajahmundry-Gundugulanu	31.03.2012	30 months
6-laningof Anandpuram-Visakhapatnam-	31.03.2012	30 months
Anakapalli		

Compensation to damaged properties of NHAI

- 3822. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the reasons for the Ministry not reviewing matter regarding compensation to properties of NHAI damaged due to vehicle accidents as affected persons are getting compensation for their losses but NHAI is not getting any compensation for damages as it has been observed that it is taking longer time to repair damaged properties of NHAI due to financial implication and it may lead to further chances of accidents;
- (b) whether the Ministry is aware about the fact that the State Government of Gujarat has already taken compensation in this regard; and
- (c) if not, whether the Ministry will approach State Government of Gujarat in this regard?